

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3838  
ANSWERED ON:19.04.2005  
ACTIVITIES OF PAKISTANI TERRORIST GROUPS  
Adhalrao Patil Shri Shivaji

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether terrorist groups of Pakistan are threatening the innocent children of J&K to join them as reported in the Navbharat Times dated March 15, 2005;
- (b) if so, whether such children have urged the State/Union Government to provide protection;
- (c) if so, the details thereof;
- (d) whether no protection has so far been provided to these children;
- (e) if so, the reasons therefor; and
- (f) the steps taken by the Government to check such activities of terrorist groups?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (e): Yes, Sir. The Government is aware of the news items. As reported by the State Government of Jammu and Kashmir in the month of December 2004, one terrorist Coded Sikendar had gone to the residence of maternal grandmother of Abdul Majid at village Satta Kalakote asking to bring Abdul Majid to their house so that he could be sent across for arms training.

The said terrorist has already been killed in an encounter with security forces in January, 2005 at village Bai Nambal sector Kalakote.

It is also a fact that terrorist groups on directions from mentors across are continuously luring and even threatening innocent children to join terrorist ranks. The main factor of such recruitment is to try and give more local colour to ongoing terrorist violence sponsored from across.

(f): Various steps including the following have been taken to check such activities of the terrorists:

- (i) The J&K Police and Security Forces have all along been targeting over ground support structure of terrorists and Anti-National Elements (ANEs) involved in such activities and taking appropriate actions against them under law.
- (ii) Effective vigil over the routes along the LoC in the inaccessible areas thereby intercepting such youths before they cross over LoC for obtaining training.
- (iii) Collecting intelligence regarding such activities and taking preventive action on the basis of inputs.
- (iv) Mass contact programme by SFs/J&K police with people living in isolated pocket to discourage such tendencies.
- (v) Enhancing economic and developmental policies to give better avenues for employment.